

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-102  
IB - 3258/ND/2019

IN THE MATTER OF:

M/s Topnotch Trading Coporation Pvt Ltd.

Vs

M/s Lotus Woodtech Pvt Ltd.

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 06.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Adv. Mani Bhushan Sinha and Adv. Atul Kumar

For the Respondent

:

ORDER

Ld. Counsel for petitioner has put in appearance and seeks time to file the tracking report. Let the same be filed. List the case for 16.12.2019.

  
(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

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